## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 69(ND)/2016 CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 6.09.2016

NAME OF THE COMPANY: Mr Dinesh Gupta thrugh His GPA Sh. Rajesh Gupta Vs. M/s. Samhlo Farms Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 2013.

S.NO	~	NATION	REPRESENTATION	SIGNATURE
1.	Rish' Lovel	Adv.	Res pondents	
2.	Larm' Gurung	Adu.	4	peista mort
١.	GOUINON RISMI	Adu.	Retition er	Mrs

For orders, see order in CP 64(ND)/2016

**CORAM:**